

(a) whether the Government of India have allotted any money for 1974-75 for construction of Bhimkund Dam in Orissa;

(b) if so, how much; and

(c) if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) (a) and (b) No provision has been made by the Government of Orissa for Bhimkund Project in their Annual Plan for 1974-75

(c) The project report is at present under technical examination in the Central Water Commission and is yet to be approved.

**प्रकाल-पीड़ित जिले**

842. श्री आर० आर० शर्मा :  
श्री माधवराव सिधिया :  
श्री ईश्वर चौधरी :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि

(क) भारत के किन किन जिलों को प्रकालग्रस्त अथवा अभावग्रस्त घोषित किया गया है ;

(ख) इन क्षेत्रों में किये गये राहत कार्यों का विवरण क्या है ; और

(ग) बंगला देश के कुछ भागों में व्याप्त अभाव का प्रभाव भारत के किन किन जिलों पर पड़ा है तथा कितना ?

कृषि और सिंचाई मंत्रालय में उप-मंत्री (श्री प्रभुबाल पटेल) : (क) से (ग) राज्य सरकारों से सूचना मांगी गई है और प्राप्त होने पर सप्ताह पटल पर रख दी जायेगी ।

**Assistance to Farmers for Gobar Gas Plants**

843. SHRI RAM SHEKHAR:  
PRASAD SINGH:  
SHRI R. V. SWAMINATHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state.

(a) whether Union Government are considering to help and assist the farmers who are willing to set up gobar gas plant;

(b) whether large number of applications have been received from the farmers; and

(c) if so, the States where such plants are being set up?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) (a) Yes Sir

(b) Yes Sir, over 12000 applications have been received

(c) Gobar gas plants are proposed to be set up in all the States (

**Allotment of incomplete Flats by D.D.A.**

844 SHRI S A MURUGANANTHAM Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether incomplete flats were being allotted by D.D.A as alleged by the Confederation of the Resident's Organisations of D D.A. Colonies; and

(b) if so, the facts and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARLA): (a) and (b). The allegation has been made